

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA NO.653/2013

NEW DELHI THIS THE 27TH DAY OF OCTOBER, 2016

**HON'BLE MR V.N. GAUR, MEMBER (A)
HON'BLE DR B.A. AGRAWAL, MEMBER (J)**

Harinder Singh,
S/o Sh. Mahender Singh,
R/o H. No.62, Ganga Toll Road,
Pooth Khurd, Delhi-110039.

...Applicant

(None)

VERSUS

Delhi Transport Corporation
Through its Chairman-cum-Managing Director,
I.P. Estate, New Delhi.

...Respondent

(By Advocate: Mr. Ajesh Luthra)

ORDER (Oral)

HON'BLE SHRI V.N. GAUR, MEMBER (A):

This matter was called. In the first round, none is present on behalf of the applicant and in the second round also, no one is representing the applicant. It is noticed that neither the applicant nor his counsel appeared on 27.08.2015, 06.11.2015, 15.01.2016 and 04.04.2016. The position was same on 31.08.2016 and 09.09.2016. It appears that the applicant is not interested in pursuing the matter. The OA is dismissed in default and non-prosecution.

**(Dr B.A. Agrawal)
Member (J)**

**(V.N. Gaur)
Member (A)**

/jk/

